

GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

**LOK SABHA**  
**UNSTARRED QUESTION NO. 3837**  
ANSWERED ON 9<sup>TH</sup> AUGUST, 2018

**USE OF DUEL FUEL ENGINES**

3837. DR. KAMBHAMPATI HARIBABU:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government is considering a policy for the use of dual fuel engines which run on both petrol and ethanol/methanol in the country; and  
(b) if so, the details thereof?

**ANSWER**

THE MINISTER OF STATE IN THE  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI MANSUKH L. MANDAVIYA)

(a) and (b) Yes, Madam. To promote the use of dual fuel engines, the Government has notified G.S.R. 682(E) dated 12/07/2016 specifying the mass emission standards for flex-fuel (E 85) or (E 100) and ethanol (ED 95) vehicles and G.S.R 490(E) dated 24.05.2018 regarding Mass emission standards for flex-fuel Methanol M15 or M100 and Methanol MD 95 vehicles.

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